

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**CP(IB) No.165/95/HDB/2022**  
U/s 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**Vs**

Poreddy Chandrasekhar Reddy  
(M/s. Servomax India Pvt Ltd)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Ms. Sarvani Desiraju for the Petitioner present.

Matter adjourned to 22.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**